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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, the House will take up Papers to be laid on the Table.

...(Interruptions)

विदेश मंत्रालय में राज्य मंत्री [जनरल विजय कुमार सिंह] (सेवानिवृत्त) : अध्यक्ष महोदया, मैं श्रीमती सुषमा स्वराज की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

(1) (एक) नालंदा विश्वविद्यालय, नालंदा के वर्ष 2014-15 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।...

(दो) नालंदा विश्वविद्यालय, नालंदा के वर्ष 2014-15 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।...

[Placed in Library, See No. LT 5630/16/16]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): On behalf of Shri M. Venkaiah Naidu, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Institute of Urban Affairs, New Delhi for the year 2015-2016, along with Audited Accounts.

[Placed in Library, See No. LT 5631/16/16]

...(Interruptions)

कृषि और किसान कल्याण मंत्री (श्री राधा मोहन सिंह) : महोदया, मैं यानी लक्ष्मीबाई केन्द्रीय कृषि विश्वविद्यालय अधिनियम, 2014 की धारा 44 की उपधारा (2) के अंतर्गत यानी लक्ष्मीबाई केन्द्रीय कृषि विश्वविद्यालय के अधिकारियों की परिलब्धियां, सेवा के निबंधन और शर्तों, शक्तियां और कृत्य, 2016 जो 2 नवम्बर, 2016 के भारत के राजपत्र में अधिसूचना सं0 आरएलबीसीएयू/बीओएम/3/एएडपी/2016-भाग-एक में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 5632/16/16]

...(Interruptions)

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चंद गहलोत) : अध्यक्ष महोदया, कंपनी अधिनियम, 2013 की धारा 394 की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ: -

(एक) राष्ट्रीय सफाई कर्मचारी वित्त और विकास निगम, नई दिल्ली के वर्ष 2015-16 के कार्यकरण की सरकार द्वारा समीक्षा।...

(दो) राष्ट्रीय सफाई कर्मचारी वित्त और विकास निगम, नई दिल्ली के वर्ष 2015-16 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की रिपोर्टियां।...

[Placed in Library, See No. LT 5633/16/16]

â€¦ (Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2015-2016.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Delhi Development Authority, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5634/16/16]

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Prefab Limited and the Ministry of Housing and Urban Poverty Alleviation for the year 2016-2017.

[Placed in Library, See No. LT 5635/16/16]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Kochi Metro Rail Limited, Kochi, for the year 2015-2016.

(ii) Annual Report of the Kochi Metro Rail Limited, Kochi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5636/16/16]

(b) (i) Review by the Government of the working of the Chennai Metro Rail Limited, Chennai, for the year 2015-2016.

(ii) Annual Report of the Chennai Metro Rail Limited, Chennai, for the year 2015-2016, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5637/16/16]

(c) (i) Review by the Government of the working of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2015-2016.

(ii) Annual Report of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5638/16/16]

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 86 of the Real Estate (Regulation and Development) Act, 2016:-

(1) The National Capital Territory of Delhi Real Estate (Regulation and Development) (General) Rules, 2016 published in Notification No. G.S.R.1085(E) in Gazette of India dated 24th November, 2016.

(2) The National Capital Territory of Delhi Real Estate (Regulation and Development) (Agreement for Sale) Rules, 2016 published in Notification No. G.S.R.1086(E) in Gazette of India dated 24th November, 2016.

[Placed in Library, See No. LT 5639/16/16]

(5) A copy of the Notification No. S.O.3494(E) (Hindi and English versions) published in Gazette of India dated 21st November, 2016, stipulating that until the establishment of a Regulatory Authority, the appropriate Government shall designate any Regulatory Authority or any officer as the Regulatory Authority for the purposes under the Road Estate (Regulation and Development) Act, 2016 issued under subsection (1) of Section 20 of the said Act.

[Placed in Library, See No. LT 5640/16/16]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Capital Region Planning Board, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Capital Region Planning Board, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5641/16/16]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Building Development Board, Kavaratti, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshadweep Building Development Board, Kavaratti, for the year 2014-2015.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 5642/16/16]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Labour Economics Research and Development, Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of National Institute of Labour Economics Research and Development, Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5643/16/16]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) फिजिकल रिसर्च लेबोरेटरी, अहमदाबाद के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) फिजिकल रिसर्च लेबोरेटरी, अहमदाबाद के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5644/16/16]

नेशनल एटमॉस्फेरिक रिसर्च लेबोरेटरी, गंदकी के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(2) (एक)

(दो) नेशनल एटमॉस्फेरिक रिसर्च लेबोरेटरी, गंदकी के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5645/16/16]

(3) (एक) सेमी-कंडक्टर लेबोरेटरी, एस.ए.एस. नगर के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सेमी-कंडक्टर लेबोरेटरी, एस.ए.एस. नगर के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5646/16/16]

(4) अखिल भारतीय सेवा अधिनियम, 1951 की धारा 3 की उपधारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) भारतीय वन सेवा (संवर्ग संख्या का नियतन) संशोधन विनियम, 2016, जो 12 अगस्त, 2016 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 792(अ) में प्रकाशित हुए थे।

(दो) भारतीय वन सेवा (वेतन) संशोधन नियम, 2016, जो 12 अगस्त, 2016 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 793(अ) में प्रकाशित हुए थे।

(तीन) भारतीय प्रशासनिक सेवा (संवर्ग संख्या का नियतन) दूसरा संशोधन विनियम, 2016, जो 1 सितम्बर, 2016 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 841(अ) में प्रकाशित हुए थे।

(चार) भारतीय प्रशासनिक सेवा (वेतन) दूसरा संशोधन नियम, 2016, जो 1 सितम्बर, 2016 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 842(अ) में प्रकाशित हुए थे।

(पाँच) भारतीय प्रशासनिक सेवा (संवर्ग संख्या का नियतन) तीसरा संशोधन विनियम, 2016, जो 10 नवम्बर, 2016 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 1061(अ) में प्रकाशित हुए थे।

(छह) भारतीय प्रशासनिक सेवा (वेतन) संशोधन नियम, 2016, जो 12 अगस्त, 2016 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 1062(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 5647/16/16]

(5) एंटीव्स कार्पोरेशन लिमिटेड तथा अंतरिक्ष विभाग के बीच वर्ष 2016-17 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5648/16/16]

संचार मंत्रालय के राज्य मंत्री तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा) : अध्यक्ष महोदया, मैं कंपनी अधिनियम, 2013 की धारा 394 की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

(एक) महानगर दूरभाष निगम लिमिटेड, नई दिल्ली के वर्ष 2015-16 के कार्यकरण की सरकार द्वारा समीक्षा।...(व्यवधान)

(दो) महानगर दूरभाष निगम लिमिटेड, नई दिल्ली का वर्ष 2015-16 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।...(व्यवधान)

[Placed in Library, See No. LT 5649/16/16]

ग्रामीण विकास मंत्री, पंचायती राज मंत्री तथा पेरजल और स्वच्छता मंत्री (श्री नरेन्द्र सिंह तोमर): माननीय अध्यक्ष महोदया, मैं श्री अनिल माधव दवे की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

इंडियन इंस्टीट्यूट ऑफ फॉरेस्ट मैनेजमेंट, भोपाल के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(1) (एक)

(दो) इंडियन इंस्टीट्यूट ऑफ फॉरेस्ट मैनेजमेंट, भोपाल के वर्ष 2014-2015 के कार्याकरण की सरकार द्वारा समीक्षा की एक प्रति।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5650/16/16]

(3) पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 26 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

गृहस्थी तथा सजावटी पेन्ट में लीड की मात्रा का विनियमन, नियम 2016 जो 2 नवम्बर, 2016 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 1030(अ) में प्रकाशित हुए थे।

(एक)

(दो) हानिकारक और अन्य अपशिष्ट (प्रबंधन और सीमा-पारसंचलन) संशोधन नियम 2016 जो 6 जुलाई, 2016 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 670(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 5651/16/16]

नेशनल टाइगर कंजर्वेशन अथॉरिटी, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(4) (एक)

(दो) नेशनल टाइगर कंजर्वेशन अथॉरिटी, नई दिल्ली के वर्ष 2015-2016 के कार्याकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5652/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): I beg to lay on the Table a copy each of the following Statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Twelfth, Thirteenth, Fourteenth, Fifteenth and Sixteenth Lok Sabhas:-

TWELFTH LOK SABHA

1. Statement No. 43 Fourth Session, 1999

[Placed in Library, See No. LT 5653/16/16]

THIRTEENTH LOK SABHA

2. Statement No. 56 Third Session, 2000

[Placed in Library, See No. LT 5654/16/16]

3. Statement No. 51 Seventh Session, 2001

[Placed in Library, See No. LT 5655/16/16]

4. Statement No. 35 Twelfth Session, 2002

[Placed in Library, See No. LT 5656/16/16]

FOURTEENTH LOK SABHA

5. Statement No. 33 Third Session, 2006

[Placed in Library, See No. LT 5657/16/16]

6. Statement No. 31 Fifth Session, 2005

7. Statement No. 34 Sixth Session, 2005	[Placed in Library, See No. LT 5658/16/16]
8. Statement No. 30 Ninth Session, 2006	[Placed in Library, See No. LT 5659/16/16]
9. Statement No. 27 Tenth Session, 2007	[Placed in Library, See No. LT 5660/16/16]
10. Statement No. 26 Twelfth Session 2007	[Placed in Library, See No. LT 5661/16/16]
11. Statement No. 30 Thirteenth Session 2008	[Placed in Library, See No. LT 5662/16/16]
	[Placed in Library, See No. LT 5663/16/16]
FIFTEENTH LOK SABHA	
12. Statement No. 28 Second Session, 2009	[Placed in Library, See No. LT 5664/16/16]
13. Statement No. 25 Third Session, 2009	[Placed in Library, See No. LT 5665/16/16]
14. Statement No. 25 Fourth Session, 2010	[Placed in Library, See No. LT 5666/16/16]
15. Statement No. 23 Fifth Session, 2010	[Placed in Library, See No. LT 5667/16/16]
16. Statement No. 22 Sixth Session, 2010	[Placed in Library, See No. LT 5668/16/16]
17. Statement No. 20 Seventh Session, 2011	[Placed in Library, See No. LT 5669/16/16]
18. Statement No. 20 Eighth Session, 2011	[Placed in Library, See No. LT 5670/16/16]
19. Statement No. 19 Ninth Session, 2011	[Placed in Library, See No. LT 5671/16/16]
20. Statement No. 18 Tenth Session, 2012	[Placed in Library, See No. LT 5672/16/16]
21. Statement No. 16 Eleventh Session, 2012	[Placed in Library, See No. LT 5673/16/16]
22. Statement No. 15 Twelfth Session, 2012	[Placed in Library, See No. LT 5674/16/16]
23. Statement No. 14 Thirteenth Session, 2013	

[Placed in Library, See No. LT 5675/16/16]

24. Statement No. 12 Fourteenth Session, 2013

[Placed in Library, See No. LT 5676/16/16]

25. Statement No. 10 Fifteenth Session, 2013-14

[Placed in Library, See No. LT 5677/16/16]

SIXTEENTH LOK SABHA

26. Statement No. 9 Second Session, 2014

[Placed in Library, See No. LT 5678/16/16]

27. Statement No. 8 Third Session, 2014

[Placed in Library, See No. LT 5679/16/16]

28. Statement No. 7 Fourth Session, 2015

[Placed in Library, See No. LT 5680/16/16]

29. Statement No. 5 Fifth Session, 2015

[Placed in Library, See No. LT 5681/16/16]

30. Statement No. 4 Sixth Session, 2015

[Placed in Library, See No. LT 5682/16/16]

31. Statement No. 2 Seventh Session, 2016

[Placed in Library, See No. LT 5683/16/16]

32. Statement No. 2 Eighth Session, 2016

[Placed in Library, See No. LT 5684/16/16]

33. Statement No. 1 Ninth Session, 2016

[Placed in Library, See No. LT 5685/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(1) (i) Review by the Government of the working of the IRCON International Limited, New Delhi, for the year 2015-2016.

(ii) Annual Report of the IRCON International Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5686/16/16]

(2) (i) Review by the Government of the working of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2015-2016.

(ii) Annual Report of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5687/16/16]

(3) (i) Review by the Government of the working of the Railtel Corporation of India Limited, New Delhi, for the year 2015-2016.

(ii) Annual Report of the Railtel Corporation of India Limited, New Delhi, for the year 2015-2016, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5688/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under article 309 of the Constitution:-

(i) The Ministry of Home Affairs, Fire Adviser Recruitment Rules, 2016 published in Notification No. G.S.R.55 in Gazette of India dated 8th April, 2016.

(ii) The Ministry of Home Affairs, Deputy Fire Adviser Recruitment Rules, 2016 published in Notification No. G.S.R.56 in Gazette of India dated 8th April, 2016.

(iii) G.S.R.96 published in Gazette of India dated 15th June, 2016 containing corrigendum to the Notification No. G.S.R.55 and G.S.R.56 dated 8th April, 2016.

[Placed in Library, See No. LT 5696/16/16]

(2) A copy of the Border Security Force (Engineering Officers) Recruitment (Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R.1040(E) in Gazette of India dated 3rd November, 2016 under sub-section (3) of Section 141 of the Border Security Force Act, 1968.

[Placed in Library, See No. LT 5697/16/16]

(3) A copy each of the following Notifications (Hindi and English versions) under Foreigners Order, 1948 and Rule 3 of the Passport (Entry into India) Rule, 1950:-

(i) S.O.1488(E) published in Gazette of India dated 25th April, 2016, appointing Superintendent of Police (FRO), Tirupati as the "Civil Authority" for the purpose of Foreigners Order, 1948 for the immigration Check Post located at Tirupati Airport in the jurisdiction of Andhra Pradesh State with effect from 01.05.2016.

(ii) S.O.1489(E) published in Gazette of India dated 25th April, 2016, declaring Tirupati Airport in Andhra Pradesh as an authorized Immigration Check Post for entry into/exit from India with valid travel documents for all classes of passengers.

(iii) S.O.2872(E) published in Gazette of India dated 6th September, 2016, appointing Chief Immigration Officer, Civil Air Terminal, Chandigarh (Mohali side) as the "Civil Authority" for the purpose of Foreigners Order, 1948 for the jurisdiction of the Civil Air Terminal, Chandigarh (Mohali side) in the State of Punjab with effect from 01.09.2016.

(iv) S.O.2873(E) published in Gazette of India dated 6th September, 2016, designating Civil Air Terminal, Chandigarh (Mohali side) as an authorized Immigration Check Post for entry into/exit from India with valid travel documents for all classes of passengers.

[Placed in Library, See No. LT 5698/16/16]

...(Interruptions)

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री एस.एस.अहलुवालिया): महोदया, मैं श्री परशोतम रूपाला की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

- 1 (एक) नेशनल लेबर को-ऑपरेटिव फेडरेशन ऑफ इंडिया, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखों।
- (दो) नेशनल लेबर को-ऑपरेटिव फेडरेशन ऑफ इंडिया, नई दिल्ली के वर्ष 2015-2016 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5689/16/16]

- (2) (एक) नेशनल इंस्टिट्यूट ऑफ एग्रीकल्चरल एक्सटेंशन मैनेजमेंट, हैदराबाद के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) नेशनल इंस्टिट्यूट ऑफ एग्रीकल्चरल एक्सटेंशन मैनेजमेंट, हैदराबाद के वर्ष 2015-2016 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।
- (तीन) नेशनल इंस्टिट्यूट ऑफ एग्रीकल्चरल एक्सटेंशन मैनेजमेंट, हैदराबाद के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5690/16/16]

- (3) कीटनाशी अधिनियम, 1968 की धारा 3 के अंतर्गत जारी अधिसूचना सं.का.आ. 3385 (अ) जो 4 नवम्बर, 2016 के भारत के राजपत्र में प्रकाशित हुई थी तथा जो उक्त अधिनियम की अनुसूची में 20 कीटनाशियों को शामिल किए जाने के बारे में है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 5691/16/16]

- (4) कीटनाशी अधिनियम, 1968 की धारा 36 की उपधारा (3) के अंतर्गत कीटनाशी (दूसरा संशोधन) नियम, 2016 जो 13 अगस्त, 2016 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 794 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 5692/16/16]

- (5) (एक) नेशनल फेडरेशन ऑफ अर्बन को-ऑपरेटिव बैंक्स एण्ड क्रेडिट सोसायटीज लिमिटेड, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) नेशनल फेडरेशन ऑफ अर्बन को-ऑपरेटिव बैंक्स एण्ड क्रेडिट सोसायटीज लिमिटेड, नई दिल्ली के वर्ष 2015-2016 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।
- (तीन) नेशनल फेडरेशन ऑफ अर्बन को-ऑपरेटिव बैंक्स एण्ड क्रेडिट सोसायटीज लिमिटेड, नई दिल्ली के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5693/16/16]

- (6) (एक) ऑल इंडिया फेडरेशन ऑफ को-ऑपरेटिव स्पनिंग मिल्स लिमिटेड, मुंबई के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) ऑल इंडिया फेडरेशन ऑफ को-ऑपरेटिव स्पनिंग मिल्स लिमिटेड, मुंबई के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5694/16/16]

- (7) (एक) नेशनल एग्रीकल्चरल कोऑपरेटिव मार्केटिंग फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) नेशनल एग्रीकल्चरल कोऑपरेटिव मार्केटिंग फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5695/16/16]

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चंद गहलोत) : अध्यक्ष महोदया, मैं श्री कृष्ण पाल की ओर से नेशनल हैंडीकैप फिर्निस एंड डेवलपमेंट कॉर्पोरेशन तथा विकलांगजन सशक्तीकरण विभाग, सामाजिक न्याय और अधिकारिता मंत्रालय के बीच वर्ष 2016-2017 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ... (व्यवधान)

[Placed in Library, See No. LT 5699/16/16]

...(Interruptions)

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Aryabhata Research Institute for Observational Sciences, Nainital, for the year 2015-2016, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aryabhata Research Institute for Observational Sciences, Nainital, for the year 2015-2016.

[Placed in Library, See No. LT 5700/16/16]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Nano and Soft Matter Science, Begaluru, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Nano and Soft Matter Science, Begaluru, for the year 2015-2016.

[Placed in Library, See No. LT 5701/16/16]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Science Academy, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5702/16/16]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2015-2016.

[Placed in Library, See No. LT 5703/16/16]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Kolkata, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Association for the Cultivation of Science, Kolkata, for the year 2015-2016.

[Placed in Library, See No. LT 5704/16/16]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Astrophysics, Bangalore, for the year 2015-2016.

[Placed in Library, See No. LT 5705/16/16]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Kolkata, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Science Congress Association, Kolkata, for the year 2015-2016.

[Placed in Library, See No. LT 5706/16/16]

- (8) (i) A copy of the Annual Report (Hindi and English versions)

of the Indian Academy of Sciences, Bangalore, for the year 2015-2016, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Academy of Sciences, Bangalore, for the year 2015-2016.

[Placed in Library, See No. LT 5707/16/16]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Advanced Study in Science and Technology, Guwahati, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Advanced Study in Science and Technology, Guwahati, for the year 2015-2016.

[Placed in Library, See No. LT 5708/16/16]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2015-2016.

[Placed in Library, See No. LT 5709/16/16]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Association for the Cultivation of Science, (Agharkar Research Institute), Pune, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maharashtra Association for the Cultivation of Science, (Agharkar Research Institute), Pune, for the year 2015-2016.

[Placed in Library, See No. LT 5710/16/16]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Sciences, India, Allahabad, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Sciences, India, Allahabad, for the year 2015-2016.

[Placed in Library, See No. LT 5711/16/16]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Innovation Foundation-India, Ahmedabad, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Innovation Foundation-India, Ahmedabad, for the year 2015-2016.

[Placed in Library, See No. LT 5712/16/16]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Vigyan Prasar, Noida, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vigyan Prasar, Noida, for the year 2015-2016.

[Placed in Library, See No. LT 5713/16/16]

- (15) (i) A copy of the Annual Accounts (Hindi and English

versions) of the National Centre for Earth Science Studies, Thiruvananthapuram, New Delhi, for the year 2015-2016, together with Audit Report thereon.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Centre for Earth Science Studies, Thiruvananthapuram, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5714/16/16]

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Antarctic and Ocean Research, Goa, for the year 2015-2016, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Antarctic and Ocean Research, Goa, for the year 2015-2016.

[Placed in Library, See No. LT 5715/16/16]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2015-2016, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2015-2016.

[Placed in Library, See No. LT 5716/16/16]

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ocean Technology, Chennai, for the year 2015-2016, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ocean Technology, Chennai, for the year 2015-2016.

[Placed in Library, See No. LT 5717/16/16]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 2015-2016, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tropical Meteorology, Pune, for the year 2015-2016.

[Placed in Library, See No. LT 5718/16/16]

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Science and Engineering Research Board, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Science and Engineering Research Board, New Delhi, for the year 2014-2015.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

- (21) [Placed in Library, See No. LT 5719/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): Madam, on behalf of Col. Rajyavardhan Singh Rathore, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:-

- (1) The Prasar Bharati (Broadcasting Corporation of India) Doordarshan-Video Executive, Cameraman Grade-I and Cameraman Grade-III Recruitment Regulations, 2016 published in Notification No. N-10/07/2013-PPC in Gazette of India dated 17th November, 2016.
- (2) The Prasar Bharati (Broadcasting Corporation of India) Recruitment of Officers and Employees of the Corporation Regulations, 2016 published in Notification No. F. No. N-10/178/2012-PPC in Gazette of India dated 15th November, 2015.

[Placed in Library, See No. LT 5720/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): Madam, I beg to lay on the Table:-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the BHEL Electrical Machines Limited and the Bharat Heavy Electricals Limited for the year 2016-2017.

[Placed in Library, See No. LT 5721/16/16]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Engineering Projects (India) Limited, New Delhi, for the year 2015-2016.
- (ii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5722/16/16]

- (b) (i) Statement regarding Review by the Government of the working of the Andrew Yule and Company Limited, Kolkata, for the year 2015-2016.
- (ii) Annual Report of the Andrew Yule and Company Limited, Kolkata, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5723/16/16]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Automotive Research Association of India, Pune, for the year 2015-2016.

[Placed in Library, See No. LT 5724/16/16]

...(Interruptions)

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर): महोदया, मैं साखी निरंजन ज्योति जी की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) नेशनल मीट एंड पोल्ट्री प्रोसेसिंग बोर्ड, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल मीट एंड पोल्ट्री प्रोसेसिंग बोर्ड, नई दिल्ली के वर्ष 2015-2016 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5725/16/16]

- (2) (एक) इंडियन इंस्टीट्यूट ऑफ कृषि प्रोसेसिंग टेक्नोलॉजी, तंजापुर के वर्ष 2015- 2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) इंडियन इंस्टीट्यूट ऑफ कॉर्पोरेशन टेक्नोलॉजी, तंजावुर के वर्ष 2015- 2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5726/16/16]

...(Interruptions)

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चंद गहलोत) : महोदया, मैं श्री विजय सांपला जी की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ : -

(1) कंपनी अधिनियम, 2013 की धारा 394 की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -

(एक) नेशनल शिडयूल्ड कार्ट्स फाईनैस एंड डेवलपमेंट कॉर्पोरेशन, दिल्ली के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) नेशनल शिडयूल्ड कार्ट्स फाईनैस एंड डेवलपमेंट कॉर्पोरेशन, दिल्ली के वर्ष 2015 -2016 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंतक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 5727/16/16]

(2) (एक) बाबू जगजीवन राम नेशनल फाउंडेशन, नई दिल्ली के वर्ष 2013-2014 और 2014-2015 के वार्षिक प्रतिवेदनों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) बाबू जगजीवन राम नेशनल फाउंडेशन, नई दिल्ली के वर्ष 2013-2014 और 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5728/16/16]

(4) नेशनल शिडयूल्ड कार्ट्स फाईनैस एंड डेवलपमेंट कॉर्पोरेशन तथा सामाजिक न्याय और अधिकारिता मंत्रालय के बीच वर्ष 2015-2016 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5729/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Madam, I beg to lay on the Table:-

(1) A copy of the 27th Progress Report (Hindi and English versions) on the Action Taken pursuant to the Recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto, December, 2016.

[Placed in Library, See No. LT 5730/16/16]

(2) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (No. 30 of 2016)(Performance Audit)-Restructured Accelerated Power Development and Reforms Programme, Ministry of Power under Article 151(1) of the Constitution.

[Placed in Library, See No. LT 5731/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 2013-2014.

(ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (1) above.

(2)

[Placed in Library, See No. LT 5732/16/16]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering and Technology, Chennai, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Plastics Engineering and Technology, Chennai, for the year 2015-2016.

[Placed in Library, See No. LT 5733/16/16]

(4) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the National Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2016-2017.

[Placed in Library, See No. LT 5734/16/16]

- (ii) Memorandum of Understanding between the Madras Fertilizer Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2016-2017.

[Placed in Library, See No. LT 5735/16/16]

- (iii) Memorandum of Understanding between the FCI Aravali Gypsum and Minerals India Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2016-2017.

[Placed in Library, See No. LT 5736/16/16]

- (iv) Memorandum of Understanding between the Projects and Development India Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2016-2017.

[Placed in Library, See No. LT 5737/16/16]

- (v) Memorandum of Understanding between the Brahmaputra Valley Fertilizer Corporation Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2016-2017.

[Placed in Library, See No. LT 5738/16/16]

- (vi) Memorandum of Understanding between the Rashtriya Chemicals Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2016-2017.

[Placed in Library, See No. LT 5739/16/16]

- (vii) Memorandum of Understanding between the Fertilizers and Chemicals Travancore Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2016-2017.

[Placed in Library, See No. LT 5740/16/16]

- (viii) Memorandum of Understanding between the Karnataka Antibiotics and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers, for the year 2016-2017.

[Placed in Library, See No. LT 5741/16/16]

- (ix) Memorandum of Understanding between the Hindustan Organic Chemicals Limited and the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers for the year 2016-2017.

[Placed in Library, See No. LT 5742/16/16]

- (x) Memorandum of Understanding between the Hindustan Insecticides Limited and the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers for the year 2016-2017.

[Placed in Library, See No. LT 5743/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY): Madam, I beg to lay on the Table:-

- (1) A copy of the 12th Annual Statement (Hindi and English versions) on Pending Law Commission Reports-(December, 2016).

[Placed in Library, See No. LT 5744/16/16]

- (2) (i) A copy of the Annual Report (Hindi and English versions)

of the National Informatics Centre Services Incorporated,
New Delhi, for the year 2015-2016, alongwith Audited
Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the
Government of the working of the National Informatics
Centre Services Incorporated, New Delhi, for the year
2015-2016.

[Placed in Library, See No. LT 5745/16/16]

- (3) A copy of the Conduct of Elections (Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. S.O.3263(E) in Gazette of India dated 21st October, 2016 under sub-section (3) of Section 169 of the Representation of the People Act, 1951.

[Placed in Library, See No. LT 5746/16/16]

...(Interruptions)
